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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.638/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	R.V. Investment and Dealers Ltd		
Under Section	61(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PCS BARSHA DIKSHIT

R.V. Investment &

Dealers Ltd.

Barsha Dikshit

14/02/2018

2. PCS NITV PODDAR

ORDER

Ld. Pr. CS for the petitioner appears.

Produce the affidavit of service, which shows that the notice to the Regional Director (RD), Eastern Region, Ministry of Corporate Affairs as well as the Registrar of Companies, (ROC) West Bengal was served on 21/12/2017.

Issue reminder to the ROC so as to submit their report, if any, within 15 days of the receipt of the reminder letter. Despite the service of notice to RD and ROC not filed any report, therefore, we hereby direct to file its reply within 15 days of the receipt of the reminder notice. Serve a copy of the order to the petitioner for serving upon the RD and ROC.

List it on 07/03/2018.

Sd

(Jinan K.R.)
Member (J)